

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers) ^{Dated 20.04.2015}

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LOK SABHA

Wednesday, 20th March, 1957

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF DAMODAR VALLEY CORPORATION

The Minister of Planning and Irrigation and Power (Shri Nanda): I beg to lay on the Table a Copy of the Budget Estimates of the Damodar Valley Corporation for the year 1957-58, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. S-34/57].

STATEMENT OF CASES IN WHICH LOWEST TENDERS HAVE NOT BEEN ACCEPTED BY INDIA STORE DEPARTMENT

The Deputy Minister of Irrigation and Power (Shri Hathi): On behalf of Sardar Swaran Singh, I beg to lay on the Table a copy of the revised statement of cases in which lowest tenders have not been accepted by the India Store Department, London, during the half year ended the 31st December, 1955. [See Appendix I, annexure No. 4].

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AMENDMENT TO UNIVERSITY GRANTS COMMISSION (DISQUALIFICATION, RETIREMENT AND CONDITIONS OF SERVICE OF MEMBERS) RULES

The Deputy Minister of Education (Dr. K. L. Shrivastava): I beg to lay on the Table, under sub-section (3) of Section 25 of the University Grants Commission Act, 1956, a copy of S.R.O. No. 558, dated the 23rd February, 1957, making certain amendment to the University Grants Commission (Disqualification, Retirement and Conditions of Service of Members) Rules, 1956. [Placed in Library. See No. S-36/57].

ESTIMATES COMMITTEE

FORTY-SEVENTH REPORT

Shri B. G. Mehta (Gohilwad): Sir, I beg to present the Forty-seventh Report of the Estimates Committee on the Ministry of Transport (Light-houses).

PAPER LAID ON THE TABLE

EXPLANATORY STATEMENT re PREVENTION OF CORRUPTION (AMENDMENT) ORDINANCE

The Minister in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Prevention of Corruption (Amendment) Ordinance, 1957. [See Appendix I, annexure No. 5].

MOTION ON ADDRESS BY THE * PRESIDENT

Shri Jaipal Singh (Ranchi West—Reserved—Sch. Tribes): Sir, may I appeal to you to modify the advice tendered yesterday? I regret I was